



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 176/2021
in
O.A. No. 1847/2014**

This the 20th Day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Satbir Singh, Aged about 59 years
 S/o Sh. Niranjan Singh
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 Ph: 9013333600
 Posted as Lecturer (Physical Education) at
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... Petitioner

(By Advocate : Shri Ankur Arora)

Versus

1. Sh. Vijay Kumar Dev
 Chief Secretary
 Govt. of NCT of Delhi
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2. Sh. H. Rajesh Prasad
 Secretary of Education
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3. Sh. Udit Prakash Rai
 Director of Education
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... Respondents

(By Advocates : Shri Saurabh Chadda with Shri Rohit Bhagat,
 Shri N.K. Singh)



O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy, Chairman :

This contempt case is filed alleging that the respondents did not comply with the directions issued by this Tribunal in OA No.1847/2014. The matter pertains to the preparation of the seniority list for the post of Physical Education Teacher (PET) in the Delhi Administration.

2. Today, it is brought to our notice that the respondents filed a Writ Petition No.6450/2021 and the Hon'ble High Court of Delhi made observation that the contempt case may not be proceeded with, it would not be prudent to continue the same.

3. In view of this, we are closing the CP, leaving it open to the applicant to pursue the remedies, depending upon the outcome of the Writ Petition No.6450/2021.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

sd/rk/ns/akshaya/